

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1968
ANSWERED ON:08.03.2006
PENDING PROPOSALS OF INTER-STATE ROADS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals of Government of Karnataka relating to Inter-State Roads pending with the Union Government;
- (b) the time since when these proposals are pending;
- (c) the time by which Union Government would accord approval to these proposals and sanction the estimates therefor; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d) Every year proposals of Inter-State Roads for in-principle approval are called from the all State Governments/ Union Territories and accorded in-principle approval based on inter-se priority and availability of funds. In respect of Karnataka, out of four proposals received from the State Government for the year 2005-06, the Union Government could accord in-principle approval to only two proposals within the available funds. Hence, no such proposal is pending for in-principle approval. The detailed estimates for the above two Inter-State Roads, for which in-principle approval was accorded, have not yet been received from the State Government.